

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 14 of 2014, IA no. 19 of 2014,
IA No. 34 of 2014 & IA No. 58 of 2014

Dated : 24th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Bharat Petroleum Corporation Ltd. ...Appellant(s)

Versus

Sabarmati Gas Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Piyush Joshi with
Ms. Sumiti Yadava for R-1
Mr. Prashant Bezboruan and
Ms. Soumi Guha Thakuria for R-3

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for making reply submissions on **29.1.2014 at**

2.30 p.m.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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